[RAJYA SABHA]

ancillary facilities like counter-tables and trollies on different types of stations.

(c) As per extant scheme for allotment of bookstalls, all fresh allotments of bookstalls to individual unemployed graduates, their co-operatives/partnerships/associations and cooperative of actual workers|vendors already attached to bookstalls on the railways are to be made at:—

(i) stations having no bookstalls at present but where bookstalls may be considered necessary;

(ii) new stations which may be opened in future;

(iii) new platforms added on or after 1st January, 1976 even if there is already a bookstall.

Subject to satisfactory performance of the existing bookstall contractors, all bookstall contracts are renewed from time to time

(d) A bare minimum number of passes have been issued to M/s. A. H. Wheeler & Co. and also to other major bookstall contractors for effective supervision, operation and maintenance of the bookstalls to the satisfac. tion of the railways and the travellings public, as these bookstalls are spread over a large number of stations and on more than one zonal railway. It is therefore, not feasible to correlate the amount of rovalty paid by the contractors with the value of the passes utilised by them.

Sanitation in Dr. Sucheta Kriplani Hospital, New Delhi

3033. SHRI B. KRISHNA MOHAN: SHRI RAMESHWAR SINGH: SHRI ABDUL, REHMAN SHEIKH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the Press report appearing in the 'Patriot' of the 4th August, 1983 regarding the working to Questions

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of the Sucheta Kripalani Hospital in New Delhi;

(b) whether it is a fact that the said hospital and its kitchen lack in sanitation and hygiene of desirable standard; if so, what ar_e the reasons therefor and what action Government propose to take in this regard; and

(c) whether Government are aware that often a bed is shared by more than one patient in the hospital; if **so**, what steps are being taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) (c) (a) to The Press report appearing in the Patriot of 4th August, 1983 is not based on facts. It is not correct that the hospital and its kitchen are kept in unhygienic and insanitary condiand tions. The premises are cleaned washed regularly and are kept in neat condition. A new spacious kitchen with modern amenities has been built up in the new six-storeyed building and the present kitchen will be shifted to the new building shortly. As regards over-crowding, this is mainly because of the fact that the hospital does not send away any serious patient and renders all necessary medical aid despite constraints of space and resources.

Refusal to give new licences for vanaspati industries

3034. SHRI G. C. BHATTA-CHARYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what are the reasons for not giving new licences for flour mills and vanaspati industries;

(b) whether Government propose to reconsider the question of giving such licences to cooperatives and for Government controlled agencies; and

(c) if not, what are the reasons therefor?